

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

STARRED QUESTION NO:36
ANSWERED ON:17.02.2009
STATUS OF NON WORKING MINES
Singh Shri Sugrib

Will the Minister of MINES be pleased to state:

- (a) the number of non-working mines in the country, State-wise;
- (b) whether some of these mines have not been developed by the Government for the last several years;
- (c) if so, the reasons therefor;
- (d) whether the Government proposes to cancel the mining lease of the non-working mines;
- (e) if so, the details thereof; and
- (f) the steps taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF MINES(SHRI SIS RAM OLA)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO STARRED QUESTION NO. 36 TO BE ANSWERED IN THE LOK SABHA ON THE 17TH FEBRUARY, 2009 REGARDING STATUS OF NON-WORKING MINES

(a) As per available information, there are 270 non-reporting mines in the country. State-wise details of total number of non-reporting mines during the year 2008-09 are given below:-

State No. of Mines (Provisional)

Andhra Pradesh 44

Chhattisgarh 6

Goa 12

Gujarat 46

Jharkhand 7

Karnataka 20

Kerala 5

Madhya Pradesh 53

Maharashtra 10

Meghalaya 1

Orissa 18

Rajasthan 26

Tamil Nadu 11

Uttar Pradesh 6

Uttaranchal 4

West Bengal 1

(b) Mine development is undertaken by the mining leaseholder and not by the Government.

(c) Does not arise in view of (b) above.

(d)to(f): The State Governments are the owners of minerals and grant mineral concessions.As per the Mines and Minerals (Development and Regulation) Act, 1957, the State Government may declare a mining lease as lapsed in case the leaseholder is unable to carry out mining operation for a continuous period of two years.The details of such mines lapsed by the orders of the State Government are not centrally maintained.